

**In the court of Prl.Civil Judge & JMFC, Kunigal, Cause list
dated 18.06.2020
Morning Session Cases**

Sl.No.	Case No.	Stage	Advocate Name	
			Plaintiff	Defendant
1	O.S. 151/2011	To hear	M.G.	N.A
2	O.S.215/2012	To hear	K.N.R	A.R.R
3	F.D.P.1/2009	To hear	R.J	
4	O.S.415/2015	For arguments	D.K.H	Ex.P D5(e) H.G.H
5	O.S.151/2014	Issues	C.G.C	K.N.S
6	Mis.11/2019	To hear	A.R.R	A.K.P
Afternoon Cases				
1	O.S.239/2014	For Orders	K.R.M	
2	C.C.134/2017	Orders	A.P.P	L.V.V
3	Ex.44/2018	For Orders	A.K.P	
4	O.S.431/2017	To hear	A.R.R	A.P.P D3-Ex
5	F.D.P.15/2018	For Orders	C.L.V	K.N.S
6	O.S.201/2019	Judgment	T.M.S	

Place: Kunigal
Date:17/06/2020

Sd/-
Prl.Civil Judge & JMFC,
Kunigal